

## **Profile of Shri Prasanta Kumar Mohanty**

Member (Technical) of the NCLT from July 2019 .At present the Member of both Guwahati and Jaipur Bench .Earlier .He was the Member of Ahmedabad and Indore Bench besides taking the Special Benches of Delhi ,Chennai ,Allahabad, Chandigarh .

Shri Mohanty did his Master in Pol Science with International Law, LLB, CAIIB,LIEIBBI Member of Top Management Committees of PSB, Registered Resolution Professional with IBBI ,Member of Indian Institute of Insolvency Professional of ICAI, Certified Associate of Member of Indian Institute of Bankers .A Professional Banker and an Insolvency Resolution Professional has 33 years of expertise and practical exposure from a Probationary Officer to the Corporate GM of a Public Sector Bank working in 11 States of India in the fields of Industrial Finance Management ,Reconstruction, Law, Banking law & Operations, Balance Sheets ,Administration, , BIFR, CDR, JLF ARC, Credit Policy Risk Management Audit Inspection, Resolution of Stressed Assets etc.

Exposure as a Technical Member of NCLT of four Benches from July 2019 & handled more than 2500 important cases of IBC and the Companies Act. Strong believer in Honesty, Integrity, Sincerity, Punctuality and in the saying 'Justice delayed is justice denied' as Time matters and the Cost of delay in disposal of matters is very high to all stakeholders.